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title: Introduction of the Administrative Tribunals (Amendment) Bill, 2016. (Amendment of section 6).

SHRI DUSHYANT CHAUTALA (HISAR): I beg to move for leave to introduce a Bill further to amend the Administrative Tribunals Act, 1985.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Administrative Tribunals Act, 1985."

The motion was adopted.

SHRI DUSHYANT CHAUTALA: I introduce the Bill.

15.39 hours